

IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "E", MUMBAI

BEFORE SHRI ANIKESH BANERJEE, JUDICIAL MEMBER AND  
SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER

I.T.A No.3983/Mum/2023 - A.Y. 2013-14  
I.T.A No.3984/Mum/2023 - A.Y. 2013-14  
I.T.A No.4014/Mum/2023 - A.Y. 2014-15

<b>Assistant Commissioner of Income-tax-1(2)(1), Mumbai</b> Room No.535, 5 <sup>th</sup> Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020	vs	<b>Euro Pratik Ispat Pvt Ltd</b> Tanda Road, Near Canal, Vill. Dharsiwa, Raipur, Chhattisgarh <b>PAN: AABCE3210A</b>
<b>APPELLANT</b>		<b>RESPONDENT</b>

**I.T.A No. 608/Mum/2024**  
**(Assessment Year 2017-18)**

<b>Assistant Commissioner of Income-tax-1(2)(1), Mumbai</b> Room No.535, 5 <sup>th</sup> Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020	vs	<b>Euro Pratik Ispat (India) Pvt Ltd</b> Tanda Road, Near Canal, Vill. Dharsiwa, Raipur, Chhattisgarh <b>PAN: AAACH3923Q</b>
<b>APPELLANT</b>		<b>RESPONDENT</b>

**C.O. No.61/Mum/2024**  
**(Arising out of I.T.A No.3983/Mum/2023**  
**(Assessment year: 2013-14)**

**C.O. No.60/Mum/2024**  
**(Arising out of I.T.A No.3984/Mum/2023**  
**(Assessment Year:A.Y. 2013-14)**

**C.O. No.59/Mum/2024**  
**(Arising out of I.T.A No.4014/Mum/2023)**  
**(Assessment Year:A.Y. 2014-15)**

<b>Euro Pratik Ispat Pvt Ltd</b> Tanda Road, Near Canal, Vill. Dharsiwa, Raipur, Chhattisgarh <b>PAN: AABCE3210A</b>	<b>vs</b>	<b>Assistant Commissioner of Income-tax-1(2)(1),</b> Room No.535, 5 <sup>th</sup> Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020
<b>CROSS OBJECTOR</b>		<b>RESPONDENT</b>

**C.O. No.69/Mum/2024**  
**(Arising out of I.T.A No. 608/Mum/2024)**  
**(Assessment Year: 2017-18)**

<b>Euro Pratik Ispat (India) Pvt Ltd</b> Tanda Road, Near Canal, Vill. Dharsiwa, Raipur, Chhattisgarh <b>PAN: AAACH3923Q</b>	<b>vs</b>	<b>Assistant Commissioner of Income-tax-1(2)(1),</b> Room No.535, 5 <sup>th</sup> Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020
<b>CROSS OBJECTOR</b>		<b>RESPONDENT</b>

Date of hearing : 24/09/2024

Date of pronouncement : 07/10/2024

**CORRIGENDUM**

It has been transpired from the records that there crept in a mistake in the cause title of the order dated **30/09/2024** by the Tribunal passed in assessee's

case inasmuch as that in **ITA No.608/Mum/2024** and in the **C.O. No.69/Mum/2024** the assessee's name has been wrongly mentioned as "**Euro Pratik Ispat Pvt Ltd**" against the correct name as "**Euro Pratik Ispat (I) Pvt Ltd**" as also the Permanent Account Number. Accordingly, we order that the cause title in the order dated 30/09/2024 in assessee's case may be read as mentioned in the cause title of this order.

2. There is no change in the body of the order dated 30/09/2024.

Order pronounced in the open court on 07<sup>th</sup> October, 2024.

Sd/-

(GIRISH AGRAWAL)  
ACCOUNTANT MEMBER  
Mumbai, दिनांक/Dated: 07/10/2024  
Pavanan

sd/-

(ANIKESH BANERJEE)  
JUDICIAL MEMBER

**Copy of the Order forwarded to:**

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकरआयुक्त CIT
4. विभागीयप्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT, Mumbai
5. गार्डफाइल/Guard file.

BY ORDER,

//True Copy//

(Asstt. Registrar), **ITAT, Mumbai**